

FAO No. 243 of 2018


Bajaj Allianz General Insurance Co. Ltd. Appellants
V/s
Rajesh Yadav & ors. Respondents

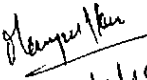
Respondent No. 1:

Rajesh Yadav, S/o Shri Dalbir Singh Yadav, R/o
Ward No. 5, New Friends Colony, Sohna. Distl. Gurugram

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **29.02.2020(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
17th Sep, 2019.


Superintendent (Judl.),
For Registrar (Judicial)


17/9/19